

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) :
(a) Yes, Sir.

(b) The Government have been countering Pakistani propaganda by informing foreign governments and the public abroad of the true facts of the situation in East Bengal, through its Diplomatic Missions and publicity media.

Reopening of Suez Canal

9. SHRI R. S. PANDEY : Will the VIDESH MANTRI be pleased to state :

(a) whether any negotiations have been held to reopen the Suez Canal, and if so, what is the present position with regard to the reopening of this Canal;

(b) whether India has taken any initiative in the matter of reopening of the Suez Canal, and

(c) if so, the details thereof and success achieved therefrom ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRAPAL SINGH) :
(a) Yes, Sir; a proposal regarding the reopening of the Suez Canal has been made by the United Arab Republic and is now being discussed with the parties concerned.

(b) and (c). Government of India have welcomed the U.A.R. Government's proposal for the reopening of the Suez Canal within the framework of an overall settlement of the West Asian crisis in terms of the U. N. Security Council Resolution of November 22, 1967.

Request by Republic of Bangla Desh for its Recognition

10. SHRI R.S. PANDEY :
SHRI HUKAM CHAND KACHWAI :
SHRI BHOGENDRA JHA :

Will the VIDESH MANTRI be pleased to state :

(a) whether East Bengal has declared

itself as an independent nation known as Republic of Bangla Desh;

(b) whether the newly formed Government of Bangla Desh has asked for India's recognition, and if so the reaction of Government thereto; and

(c) whether any decision has also been taken to establish diplomatic relations with the new Republic of Bangla Desh ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRAPAL SINGH) :
(a) Yes, Sir.

(b) Yes, Sir.

Government are carefully watching the situation and will take a decision as and when necessary in the national interest of India and in the interest of the peace and security of the sub-continent.

(c) Does not arise.

Restrictions Imposed on Indian Diplomatic Missions in Dacca and Islamabad

11. SHRI R. S. PANDEY :
SHRI BISHWANATH
JHUNJHUNWALA :
SHRI S. M. KRISHNA :

Will the VIDESH MANTRI be pleased to state :

(a) whether Pakistan has put many restrictions on the personnel of the India Diplomatic Missions in Dacca and Islamabad and they are put to great difficulties to discharge their functions there; and

(b) if so, the reaction of Government thereto and the steps taken for the safety and security of the staff of Indian Missions in Pakistan ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRAPAL SINGH) :
(a) The Deputy High Commissioner for India in Dacca and members of his staff have been subjected to restrictions which are in violation of the Vienna Convention.

(b) The Government of India have strongly protested against these restrictions on the Deputy High Commissioner at Dacca and his staff, and have demanded of Government of Pakistan to ensure that they are treated in conformity with the norms of civilised behaviour.

विदेशों में हिन्दी तथा भारतीय साहित्य का प्रचार

12. श्री एस० डी० सिंह : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेश स्थित भारतीय दूतावासों ने विदेशों में हिन्दी प्रशिक्षण देने का कोई प्रबंध किया है,

(ख) क्या बहुत से देशों ने हिन्दी में पत्र-व्यवहार करने की इच्छा व्यक्त की है किन्तु भारतीय दूतावास इसके लिए तैयार नहीं है; और

(ग) भारत सरकार ने ऐसी क्या कार्य-वाही की है जिससे विदेशों में भारतीय साहित्य का प्रचार हो ?

विदेश मंत्रालय में उपायुक्ती (श्री सुरेन्द्र पाल सिंह) : (क) भारतीय मिशनों के पर्यवेक्षण में स्थानीय लोगों के लाभ के लिए हिन्दी शिक्षण कक्षाएं अक्रा, कोलम्बो और लन्दन में चलाई जा रही हैं।

(ख) जी, नहीं।

(ग) विदेशों में हिन्दी के प्रचार की भारत सरकार की योजना के अधीन, विदेश स्थित भारतीय मिशनों के पुस्तकालयों, विशेष रूप से उन मिशनों के पुस्तकालयों को जहाँ भारतीय मूल के लोग काफी संख्या में रहते हैं, हिन्दी की पुस्तकें भेजी जाती हैं। भारतीय सांस्कृतिक संबंध परिषद् भी कुछ देशों में भारतीय अध्ययन पीठ तथा संस्थान स्थापित कर रही है।

पाकिस्तान द्वारा सिंधके हिन्दुओं की सम्पत्ति को जब्त करने के लिए उनकी मोक्ष दिया जाना

13. श्री अटल बिहारी वाजपेयी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान करांची के 'जंग' नामक समाचार पत्र में प्रकाशित इस आशय की ओर दिलाया गया है कि सिंध के सैनिक प्रशासकों ने हिन्दू नागरिकों को उनकी सम्पत्ति हड़पने के विचार से नोटिस दिये हैं; और

(ख) यदि हाँ, तो उसका ब्योरा क्या है और सरकार ने इस संबंध में क्या कार्यवाही की है ?

विदेश मंत्रालय में उप मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) और (ख). सरकार ने इस संबंध में 'जंग' की इस खबर विशेष की नहीं देखा है। किन्तु सरकार ने एक हिन्दू स्त्री की जायदाद के निष्कांत अथवा गैर-निष्कांत-स्तर के झगड़े के संबंध में 3 अप्रैल, 1971 के जंग की खबर देखी है।

चीन द्वारा भारत का घेराव

14. श्री अटल बिहारी वाजपेयी :
श्री जगन्नाथ राव जोशी :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 23 अप्रैल, 1971 के 'स्टेट्समैन' में प्रकाशित इस समाचार की ओर दिलाया गया है जिसमें यह बताया गया है कि रूस के मतानुसार चीन भारत का घेराव कर रहा है; और

(ख) यदि हाँ, तो सरकार की उसके प्रति